

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.*287**

**TO BE ANSWERED ON THE 6TH DECEMBER, 2016/AGRAHAYANA 15, 1938
(SAKA)**

COUNTERFEIT CURRENCY

***287. SHRI ABHIJIT MUKHERJEE:
SHRI RATTAN LAL KATARIA:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the quantum of Fake Indian Currency Notes (FICN) seized during the last three years and the current year, State-wise;**
- (b) the number of persons arrested along with inter-State or international gangs found to have been involved in printing and circulation of FICN;**
- (c) whether the Government is aware of the origin of FICN and if so, the details thereof;**
- (d) whether the Government has assessed the deleterious impact of FICN on the economy of the country; and**
- (e) the measures being taken by the Government to check printing and circulation of FICN in the country?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFFERED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*287 FOR 6.12.2016.

(a) & (b): As per the data maintained by National Crime Records Bureau (NCRB) the State/Union Territory wise number/value of counterfeit currency recovered and seized and the number of accused in these cases during the last three years i.e 2013, 2014, 2015 & current year (up to 30.09.2016) is placed at Annexure A, B , C and D.

(c): Available inputs seem to indicate that the likely origin of Fake Indian Currency Notes is mainly a neighbouring country.

(d): The use of FICN is one of the causes of parallel shadow economy which corrodes and eats into the vitals of the country's economy. It can generate inflation and deprive government of its legitimate revenues. FICN may also be used for various subversive activities and terror financing.

(e): The Government has taken various measures to check the printing and circulation of FICN in the country which, inter alia, include, cancelling the legal tender character of high denomination bank notes of

Rs 500 and Rs 1000, strengthening the legal regime by amendments in the Unlawful Activities(Prevention) Act, 1967, setting up a special FICN Coordination Centre in the Ministry of Home Affairs to share intelligence and information among the different security agencies of the Centre and the States, constituting a Terror Funding and Fake Currency Cell in National Investigation Agency(NIA) to investigate terror funding and fake currency cases, incorporating the new security features/designs in the bank notes to stay ahead of counterfeiters and raising the issue of pushing of FICN into India by the neighbouring country in various bilateral and multilateral fora.

State/UT-wise Statement of Counterfeit Currency (Recovered and Seized)
Yearly Report from : 01/01/2013 to : 31/12/2013

SNo	State/UT	No. of Notes		Total Notes (R+S)	Value in Rs.		Total Value (Rs.) (R+S)	Number of Accused
		(R)	(S)		(R)	(S)		
1	A & N ISLANDS	@	0	0	@	0	0	0
2	ANDHRA PRADESH	25722	50222	75944	11116010	24626380	35742390	242
3	ARUNACHAL PRADESH	&	0	0	&	0	0	0
4	ASSAM (&)	2876	4243	7119	1346435	2754300	4100735	72
5	BIHAR (})	16426	7440	23866	7328550	2693550	10022100	44
6	CHANDIGARH (#)	37071	0	37071	11150240	0	11150240	0
7	CHHATTISGARH	~	2840	2840	~	1366850	1366850	29
8	D & N HAVELI	\$	3	3	\$	1500	1500	0
9	DAMAN & DIU	\$	12	12	\$	12000	12000	2
10	DELHI	87711	127381	215092	45879980	57706260	103586240	50
11	GOA	~	2056	2056	~	1229550	1229550	0
12	GUJARAT (\$)	35526	13954	49480	20475330	8527210	29002540	83
13	HARYANA	#	35120	35120	#	15990760	15990760	25
14	HIMACHAL PRADESH	#	1263	1263	#	391100	391100	21
15	JAMMU & KASHMIR	2530	4207	6737	797810	2729100	3526910	45
16	JHARKHAND	}	1435	1435	}	1088000	1088000	21
17	KARNATAKA	29510	12228	41738	18768730	7902950	26671680	NA
18	KERALA ({)	6490	6592	13082	4346770	2035800	6382570	35
19	LAKSHADWEEP	{	0	0	{	0	0	0
20	MADHYA PR	16775	7705	24480	6618440	3206060	9824500	63
21	MAHARASHTRA (~)	76606	28015	104621	45189730	15527745	60717475	186
22	MANIPUR	&	1	1	&	1000	1000	1
23	MEGHALAYA	&	762	762	&	478500	478500	19
24	MIZORAM	&	1164	1164	&	882000	882000	11
25	NAGALAND	&	985	985	&	907460	907460	18
26	ORISSA	4479	1262	5741	2138050	489600	2627650	28
27	PUDUCHERRY	^	150	150	^	80020	80020	1
28	PUNJAB	#	14784	14784	#	8925800	8925800	41
29	RAJASTHAN	17289	1158	18447	7438940	458285	7897225	17
30	SIKKIM	@	107	107	@	54500	54500	1
31	TAMIL NADU (^)	33122	25678	58800	20398070	17417040	37815110	25
32	TRIPURA	&	863	863	&	594000	594000	22
33	UTTAR PRADESH (%)	58211	12010	70221	23646870	5163440	28810310	129
34	UTTARAKHAND	%	1656	1656	%	1224400	1224400	34
35	WEST BENGAL (@)	31326	NR	31326	17920440	NR	17920440	NR
Total:		481670	365296	846966	244560395	184465160	429025555	1265

Note: R-Recovered by RBI/Banks

S:Seized by Police

@ -Data sent by RBI Kolkata includes A&N Islands, Sikkim

~ - Data sent by RBI Nagpur/Navi Mumbai includes Chhattisgarh, Goa

\$ - Data sent by RBI Ahmedabad includes D&N Haveli, Daman & Diu

- Data sent by RBI Chandigarh includes Haryana, Himachal Pradesh, Punjab

& - Data sent by RBI Guwahati includes Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Tripura

% - Data sent by RBI Kanpur includes Uttarakhand

{ - Data sent by RBI Thiruvananthapuram includes Lakshadweep

} - Data sent by RBI Patna includes Jharkhand

^ - Data sent by RBI Chennai includes Puducherry

NR - Data not received

State/UT-wise Statement of Counterfeit Currency (Recovered and Seized)
Yearly Report from : 01/01/2014 to : 31/12/2014

SNo	State/UT	No. of Notes		Total	Value in Rs.		Total Value	Number of Accused
		(R)	(S)	(R+S)	(R)	(S)	(R+S)	
1	A & N ISLANDS	@	26	26	@	25100	25100	2
2	ANDHRA PRADESH	37043	16656	53699	14960440	8908600	23869040	149
3	ARUNACHAL PRADESH	&	2	2	&	1000	1000	0
4	ASSAM	4716	2845	7561	2281910	1734250	4016160	54
5	BIHAR	17213	2432	19645	7890760	1491680	9382440	28
6	CHANDIGARH	40135	0	40135	13258040	0	13258040	0
7	CHHATTISGARH	~	0	0	~	0	0	0
8	D & N HAVELI	\$	77	77	\$	77000	77000	2
9	DAMAN & DIU	\$	0	0	\$	0	0	0
10	DELHI	87985	95420	183405	44622400	46358480	90980880	42
11	GOA	~	425	425	~	269300	269300	5
12	GUJARAT	35011	20073	55084	20405160	11761230	32166390	49
13	HARYANA	#	3173	3173	#	937850	937850	17
14	HIMACHAL PRADESH	#	17	17	#	10500	10500	2
15	JAMMU & KASHMIR	2378	2744	5122	813950	1386000	2199950	11
16	JHARKHAND	}	328	328	}	174500	174500	7
17	KARNATAKA	30477	4142	34619	18190910	2527140	20718050	2
18	KERALA	11577	2349	13926	7667830	1305430	8973260	82
19	LAKSHADWEEP	{	0	0	{	0	0	0
20	MADHYA PRADESH	14299	6216	20515	5691280	2658970	8350250	56
21	MAHARASHTRA	93688	26683	120371	55899910	17951910	73851820	173
22	MANIPUR	&	13	13	&	13000	13000	1
23	MEGHALAYA	&	157	157	&	85500	85500	9
24	MIZORAM	&	948	948	&	695500	695500	11
25	NAGALAND	&	300	300	&	187100	187100	10
26	ORISSA	4522	75	4597	2005300	52200	2057500	4
27	PUDUCHERRY	^	9	9	^	5050	5050	0
28	PUNJAB	#	227	227	#	177300	177300	10
29	RAJASTHAN	16124	4953	21077	7075010	2051600	9126610	46
30	SIKKIM	@	351	351	@	277585	277585	6
31	TAMIL NADU	31547	18338	49885	18733260	12287190	31020450	96
32	TELANGANA	[9806	9806	[4728100	4728100	78
33	TRIPURA	&	109	109	&	65300	65300	4
34	UTTAR PRADESH	119030	9472	128502	48285060	4638990	52924050	66
35	UTTARAKHAND	%	249	249	%	112070	112070	10
36	WEST BENGAL	27168	NR	27168	15066200	NR	15066200	NR
Total:		572913	228615	801528	282847420	122955425	405802845	1032

Note: R-Recovered by RBI/Banks

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{ - Data sent by RBI Thiruvananthapuram includes Lakshadweep

} - Data sent by RBI Patna includes Jharkhand

^ - Data sent by RBI Chennai includes Puducherry

[- Data Sent by RBI Hyderabad includes Telangana

NR - Data not received

State/UT-wise Statement of Counterfeit Currency (Recovered and Seized)
Periodical Report from : 01/01/2015 to : 31/12/2015*

SNo	State/UT	No. of Notes		Total Notes	Value in Rs.		Total Value (Rs.)	Number of Accused
		(R)	(S)	(R+S)	(R)	(S)	(R+S)	
1	A & N ISLANDS	@	15	15	@	15000	15000	0
2	ANDHRA PRADESH	31372	13844	45216	12941240	8910860	21852100	136
3	ARUNACHAL PRADESH	&	530	530	&	399000	399000	8
4	ASSAM	4113	8441	12554	2224900	5446755	7671655	107
5	BIHAR	17828	1185	19013	7949780	418080	8367860	16
6	CHANDIGARH	46914	27	46941	15268880	14500	15283380	1
7	CHHATTISGARH	~	805	805	~	514200	514200	16
8	D & N HAVELI	\$	0	0	\$	0	0	0
9	DAMAN & DIU	\$	0	0	\$	0	0	0
10	DELHI	93896	103856	197752	45068810	51510470	96579280	22
11	GOA	~	752	752	~	460750	460750	3
12	GUJARAT	38609	23478	62087	22532040	15918300	38450340	56
13	HARYANA	#	26295	26295	#	13050700	13050700	47
14	HIMACHAL PRADESH	#	18	18	#	18000	18000	4
15	JAMMU & KASHMIR	2377	962	3339	897300	486400	1383700	17
16	JHARKHAND	}	695	695	}	447000	447000	5
17	KARNATAKA	36574	15042	51616	20222120	7457050	27679170	103
18	KERALA	18234	5454	23688	10829250	3966540	14795790	40
19	LAKSHADWEEP	{	0	0	{	0	0	0
20	MADHYA PRADESH	15164	2171	17335	6144570	1856200	8000770	60
21	MAHARASHTRA	98219	27582	125801	55812630	17260400	73073030	155
22	MANIPUR	&	299	299	&	262000	262000	10
23	MEGHALAYA	&	438	438	&	345500	345500	6
24	MIZORAM	&	2229	2229	&	2106500	2106500	20
25	NAGALAND	&	245	245	&	122500	122500	3
26	ORISSA	7529	1671	9200	2611150	691300	3302450	28
27	PUDUCHERRY	^	169	169	^	83300	83300	5
28	PUNJAB	#	3052	3052	#	1304900	1304900	11
29	RAJASTHAN	20610	1344	21954	8790870	559100	9349970	28
30	SIKKIM	@	7	7	@	7000	7000	0
31	TAMIL NADU	41258	8116	49374	21554010	4434240	25988250	71
32	TELANGANA	[4928	4928	[2581200	2581200	56
33	TRIPURA	&	215	215	&	108000	108000	7
34	UTTAR PRADESH	110991	14737	125728	35233050	10256060	45489110	75
35	UTTARAKHAND	%	162	162	%	32100	32100	8
36	WEST BENGAL	33420	186	33606	19126160	93000	19219160	1
Total:		617108	268950	886058	287206760	151136905	438343665	1125

Note: R-Recovered by RBI/Banks

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* - Figures are provisional

NR - Data not received

State/UT-wise Statement of Counterfeit Currency (Recovered and Seized)
Periodical Report from : 01/01/2016 to : 30/09/2016*

SNo	State/UT	No. of Notes		Total Notes (R+S)	Value in Rs.		Total Value (Rs.) (R+S)	Number of Accused
		(R)	(S)		(R)	(S)		
1	A & N ISLANDS	@	0	0	@	0	0	0
2	ANDHRA PRADESH	28912	11545	40457	12815680	7321600	20137280	79
3	ARUNACHAL PRADESH	&	117	117	&	58500	58500	10
4	ASSAM	2375	1927	4302	1227150	1022050	2249200	23
5	BIHAR	12191	1325	13516	5365300	871500	6236800	10
6	CHANDIGARH	33554	1499	35053	11819610	1499000	13318610	5
7	CHHATTISGARH	~	0	0	~	0	0	0
8	D & N HAVELI	\$	0	0	\$	0	0	0
9	DAMAN & DIU	\$	0	0	\$	0	0	0
10	DELHI	59852	98474	158326	27627170	48309580	75936750	27
11	GOA	~	9	9	~	5000	5000	2
12	GUJARAT	29454	25740	55194	15297940	13803020	29100960	68
13	HARYANA	#	2206	2206	#	115900	115900	11
14	HIMACHAL PRADESH	#	20	20	#	17500	17500	4
15	JAMMU & KASHMIR	1241	157	1398	486100	63100	549200	7
16	JHARKHAND	}	0	0	}	0	0	0
17	KARNATAKA	26447	2182	28629	15568480	1433950	17002430	34
18	KERALA	13286	959	14245	8424040	571600	8995640	22
19	LAKSHADWEEP	{	0	0	{	0	0	0
20	MADHYA PRADESH	8965	1261	10226	3390870	607270	3998140	16
21	MAHARASHTRA	56459	4308	60767	30899070	2533550	33432620	57
22	MANIPUR	&	198	198	&	105000	105000	8
23	MEGHALAYA	&	57	57	&	38000	38000	3
24	MIZORAM	&	37	37	&	23900	23900	4
25	NAGALAND	&	0	0	&	0	0	0
26	ORISSA	4503	0	4503	1778270	0	1778270	0
27	PUDUCHERRY	^	21	21	^	4700	4700	0
28	PUNJAB	#	321	321	#	210900	210900	9
29	RAJASTHAN	21899	835	22734	10916270	597450	11513720	16
30	SIKKIM	@	0	0	@	0	0	0
31	TAMIL NADU	29311	1577	30888	14737590	669450	15407040	17
32	TELANGANA	[7099	7099	[3642805	3642805	52
33	TRIPURA	&	79	79	&	25700	25700	6
34	UTTAR PRADESH	46081	3700	49781	13647570	1539660	15187230	60
35	UTTARAKHAND	%	1426	1426	%	221000	221000	10
36	WEST BENGAL	20115	12452	32567	11096770	7530400	18627170	140
Total:		394645	179531	574176	185097880	92842085	277939965	700

Note: R-Recovered by RBI/Banks

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